

equipment capacity in the mines. The floods consequent to heavy monsoon in 1978, also affected the lignite production.

(e) Steps taken to accelerate coal production are:

(i) Allocating higher priority for supply of power to the coal mines.

(ii) Importing explosives to bridge the gap in the indigenous availability.

(iii) Improving the supply of HSD to the coalmines by allotting it a higher priority.

(iv) Controlling absenteeism amongst the miners particularly in Eastern Coalfields Ltd. and Bharat Coking Coal Ltd.

(v) Improving the law and order situation in the coalfields with assistance of the State Governments.

In order to improve the lignite production, keeping in view the recommendations of an Expert Committee, additional equipments for removal of over burden are being installed at Neyveli. With the installation of these balancing equipments it is expected the mines would achieve higher production in 1980-81, and reach its targeted production from 1981-82 onwards.

Fire in Indian Oil Depots at Shakur Basti

780. SHRI DHARAMCHAND JAIN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the details of the fire that broke out in the Indian Oil Depots at Shakur Basti in Delhi in the month of May, 1980; and

(b) what is the amount of loss suffered in the fire?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):

(a) An incident of fire took place at the Indian Oil Corporation installa-

tion at Shakur Basti on 6-5-1980 due to the throwing away of coal cinders by the railways steam engine pulling the tank wagons. However, with the help of the railway loco staff and the fire brigade, the fire was put off.

(b) Approximately Rs. 5, 200 (Rupees five thousand two hundred).

Power requirements of coal mines in Dhanbad region

781. SHRI DHARAMCHAND JAIN: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the total annual power generation capacity of the thermal power stations under the Damodar Valley Corporation;

(b) what is the quantum of power currently being supplied to coal mines in Dhanbad region; and

(c) what is the total requirement of power by coal mines in that region?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The total installed power generation capacity in the DVC as on date is 1361.5 MW. Out of this 1257.5 MW consists of thermal generating capacity and 104 MW hydel generating capacity.

(b) and (c) The total contractual allocation of the DVC with the collieries in its region is 273.50 MVA. The maximum withdrawal of power by the collieries against this, since August, 1979 has been as follows:—

	Collieries Maximum Demand—(Withdrawal) (in MVA)
August, 1979	309.40
September, 1979	303.25
October, 1979	311.46

	Collieries Maximum Demand—(with- drawal) (in MVA)
November, 1979	299.80
December, 1979	300.32
January, 1980	291.24
February, 1980	285.88
March, 1980	297.14
April, 1980	297.21

Lok Sabha by-elections

782. SHRI DHARAMCHAND JAIN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the present number of vacancies in the Lok Sabha; and

(b) by when the by-elections to fill these vacancies are likely to be held?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) At present, there are 16 vacancies in the Lok Sabha.

(b) The by-elections to fill the vacancies in the Lok Sabha will be held by the Election Commission in due course.

Short term measures for flood control

783. SHRI DHARAMCHAND JAIN: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government propose to advise the flood-prone States before hand to take adequate short term measures to protect life and property of people from floods; and

(b) what steps Government have taken to expedite flood control measures in Delhi?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) The Central Government have recently advised the State Governments and Union Territories to take all precautionary measures, both at the State and the District levels, to ensure that they are not caught unprepared during the ensuing flood season.

(b) Delhi Administration has informed that eight major flood control schemes to tackle the flood problem in the Delhi Union Territory have already been sanctioned and work thereon is in progress. The Delhi Administration has constituted a Task Force and a Coordination Committee to review and take emergent measures for expediting the execution of these schemes, and for coordinating activities for the smooth implementation of flood control measures. The Delhi Administration has also issued detailed instructions through a Flood Control Order to define the action to be taken for planning and implementing flood control, flood fighting and relief measures in the event of a flood situation.

Verification in the electoral rolls of Assam

784. SHRI K. C. SEBASTIAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any verification has been made in the electoral rolls of Assam in the year 1979 or 1980 to find out whether any foreign nationals have been illegally included in the rolls;

(b) if so, what is the number of foreign nationals whose names have been deleted from the electoral rolls during the years 1979 and 1980; and

(c) if the answer to part (a) above be in the negative whether any verification is proposed to be conducted and if so, by when?